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NOMINATIONS TO PANEL OF VICE-CHAIRMEN

MR. CHAIRMAN: Under sub-rule (1) of rule 7 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I hereby nominate the following members to the Panel of Vice-Chairmen:—

- 1. Shri Akbar Ali Khan
- 2. Shri M. P. Bhargava
- 3. Shri Anand Chand
- 4. Shrimati Tara Ramchandra Sathe.

STATEMENT OF BILLS ASSENTED TO BY THE PRESIDENT

SECRETARY: Sir, I beg to lay on the Table a statement showing the Bills which were passed by the Houses of Parliament during the Forty-sixth Session of the Rajya Sabha and assented to by the President.

STATEMENT

- 1. The Appropriation (Railways) Bill. 1964.
- 2. The Appropriation (Vote on Account) Bill, 1964.
- 3. The Appropriation Bill, 1964.
- 4. The Appropriation (Railways) No. 2 Bill, 1964.

PAPERS LAID ON THE TABLE

THE ARMED FORCES (SPECIAL POWERS)
CONTINUANCE ORDINANCE, 1964

THE MINISTER OF INFORMA-TION AND BROADCASTING (SHRI SATYA NARAYAN SINHA): Sir, I beg to lay on the Table a copy of the Armed Forces (Special Powers) Continuance Ordinance, 1964 (No. 1 of 1964), under sub-section (a) of clause (2) of article 123 of the Constitution. [Placed in Library. See No. LT-2630/641.

- (i) THE CINEMATOGRAPH (CENSORSHIP)
 SECOND AMENDMENT RULES,
 1963
- (ii) THE CINEMATOGRAPH (CENSOR-SHIP)THIRD AMENDMENT RULES, 1963

SHRI SATYA NARAYAN SINHA: Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Information and Broadcasting, under sub-section (3) of section 8 of the Cinematograph Act, 1952:—

- Notification G.S.R. No. 1514, dated the 11th September, 1963, publishing the Cinematograph (Censorship) Second Amendment Rules, 1963.
- (ii) Notification G.S.R. No. 1728, dated the 30th October, 1963, publishing the Cinematograph (Censorship) Third Amendment Rules, 1963.

[Placed in Library. See No. LT-1908/63 for (i) and (ii)].

ANNUAL REPORT OF THE ADMINISTRA-TIVE VIGILANCE DIVISION (MIN-ISTRY OF HOME AFFAIRS) FOR 1963

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): Sir, I beg to lay on the Table a copy of the Ninth Annual Report of the Administrative Vigilance Division (Ministry of Home Affairs) for the period 1st January to 31st December, 1963. [Placed in Library. See No. LT-2659/64].

REPORT OF THE COMMITTEE ON PREVEN-TION OF CORRUPTION

SHRI JAISUKHLAL HATHI: Sir, I also beg to lay on the Table a copy of the Report of the Committee on Prevention of Corruption. [Placed in Library. See No. LT-2620/64].